

CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH

3. O.A.060/00574/14

**(JAGMOHAN VS. UOI)**

**11.7.2014**

Present: Sh. Harinder Sharma, counsel for the applicant.

1. After arguing the matter for sometime, learned counsel for the applicant seeks permission to withdraw this O.A. Allowed.
2. Accordingly, this O.A. stands disposed of as withdrawn.

  
**(DR. BRAHM A. AGRAWAL)**  
**MEMBER (J)**

  
**(UDAY KUMAR VARMA)**  
**MEMBER (A)**

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